

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 253 of 2013 & IA-338 of 2013

Dated : 19th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Gujarat Biomass Energy Developers Association ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for GUVNL

Ms. Swapna Seshadri
for Torrent Power

ORDER

We have heard learned counsel for the parties.

Both the parties are directed to file their respective written submissions on or before 29.5.2014 after serving copy on the other side.

Post the matter for **Reporting Compliance** on **29th May, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member